




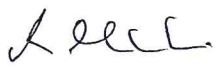

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(2)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/17/2016
NAME OF THE PETITIONER(S) : T.C. Alexander and 2 others
NAME OF THE RESPONDENT(S) : Rashtra Deepika Limited and 10 others
UNDER SECTION : 397/398

| S.No. | Name (in Capital) | Represented by | Signature |
|-------|--|---|--|
| 1. | K.MANOJ MENON P.NEEUAKANTAN | Counsel for R ₁ in CP. |  |
| 2) | S. Manjula Devi } M.K. Preetha } for KSR & Co. | Counsel for Petitioners |  |
| 3) | Purkha Manon | Counsel for R8 & 10 in CA 13/2004 |  Vivek Menon for Purkha Manon |
| 4) | B. Vasanthan | Counsel for R ₅ & R ₈ in CP. & R ₄ , R ₅ & R ₉ in CA 13/16 |  L. Mukundan for B. Vasanthan |
| 5) | Ramji - S | R ₆ Counsel in Man CP. |  |

ORDER

Counsel for the Petitioner present. Counsel for R1 present. Counsel for R5 and R8 present. Counsel for R6 present. No representation on behalf of R2, R3, R4, R7 and R10. Counsel for the Petitioner is directed to make compliance with the order dated 29.08.2017.

In CA/13/2009 Applicant present. Counsel for R4, R5 and R9 present. Counsel for R8 and R10 also present. No representation on behalf of R1 to R3, R6 and R7. Counsel for the Applicant is directed to send a private notice to R1 to R3, R6 and R7. Counsels present for Respondents are directed to file counter. Put up on **24.10.2017 at 10.30 A.M.**



MEMBER (TECHNICAL)



MEMBER (JUDICIAL)

ghk